

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No. 3647/2018**

New Delhi this the 2<sup>nd</sup> day of April, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Yogesh Kumar Sharma  
Aged about 25 years,  
S/o Raj Phool Sharma  
R/o D-172, Ganga Vihar, Delhi-110094  
Mob. No. 9650085226, 8810551249  
Post: Special Educator  
Post Code: 15/17  
Group – B
  
2. Harsh  
Aged about 25 years,  
S/o Sushil  
R/o 8/78, Linepar Shastri Nagar, B. Garh-124507  
Mob. No. 7404203826, 7015010118  
Post: Special Educator  
Post Code: 15/17  
Group – B
  
3. Annu  
Aged about 21 years,  
D/o Gyan Parkash  
R/o VPO Asaudah Todran Tehsil Bahadurgarh, District Jhajjhar, Haryana-124505  
Mob. No. 9034520703  
Post: Special Educator  
Post Code: 15/17  
Group – B
  
4. Rihan Saifi  
Aged about 25 years,  
S/o Mohd. Irfan  
R/o B-226, Street No.2, Near Bijli Ghar Chand Bagh, Delhi-110094  
Mob. No. 9136441339, 9015257486  
Post: Special Educator  
Post Code: 15/17  
Group – B

5. Mohan  
Aged about 22 years,  
S/o Krishan  
R/o VPO Siwana Mal Tehsil Safidon District Jind-126112  
Mob. No. 9729927420  
Post: Special Educator  
Post Code: 15/17  
Group – B
6. Amir Khan  
Aged about 28 years,  
S/o Akbar Khan  
R/o 142-6, Kavita Colony, Nangloi, Delhi-110041  
Mob. No. 8459164950  
Post: Special Educator  
Post Code: 15/17  
Group – B
7. Ishu Shokeen  
Aged about 22 years,  
D/o Ashok Kumar  
R/o H. No. 188, Kamerdin Nagar, Nangloi, New Delhi-110041  
Mob. No. 9891545640  
Post: Special Educator  
Post Code: 15/17  
Group – B
8. Diksha Vashishta  
Aged about 26 years,  
D/o Balbir Vashishta  
R/o B-289-290, Ground Floor, Gandhi Vihar, Delhi-110009  
Mob. No. 9971536964  
Post: Special Educator  
Post Code: 15/17  
Group – B
9. Sushank Singh Raghav  
Aged about 22 years,  
S/o Vijay Singh Raghav  
R/o RZU-63-B, New Roshan Pura, Near MCD School  
Najafgarh, New Delhi-110043  
Mob. No. 7827472734, 9990814981  
Post: Special Educator  
Post Code: 15/17  
Group – B

10. Divya Bhati  
 Aged about 23 years,  
 D/o Satpal Singh Bhati  
 R/o RZU-63-B, New Roshan Pura, Near MCD School  
 Najafgarh, New Delhi-110043  
 Mob. No. 9990814981, 7827472734  
 Post: Special Educator  
 Post Code: 15/17  
 Group – B

11. Kehar Singh  
 Aged about 23 years,  
 S/o Ishwar  
 R/o VPO Dhanana Tehsil Gohana District Sonipat,  
 Haryana-131304  
 Mob. No. 8930821383, 8168910362  
 Post: Special Educator  
 Post Code: 15/17  
 Group – B

12. Parveen Khatri  
 Aged about 23 years,  
 S/o Raj Singh Khatri  
 R/o H. No. 1033, Pana Paposian, Narela, Delhi-110040  
 Mob. No. 8586992746  
 Post: Special Educator  
 Post Code: 15/17  
 Group – B

13. Shweta  
 Aged about 20 years,  
 D/o Vijay Kumar  
 R/o H. No. 219, Ghevra Village, Delhi-110081  
 Mob. No. 9643543421, 8447922964  
 Post: Special Educator  
 Post Code: 15/17  
 Group – B

14. Nikita Kad  
 Aged about 20 years,  
 D/o Shyam Sunder  
 R/o H. No. 132 Old Roshan Pura Najafgarh, New Delhi-110043  
 Mob. No. 9555185317, 9313339394  
 Post: Special Educator  
 Post Code: 15/17  
 Group – B

15. Sheetal  
 Aged about 22 years,  
 D/o Jagdeep Singh  
 R/o H. No. 2134-A Kunj Vihar, Sunaria Road, Rohtak,  
 Haryana-124001  
 Mob. No. 08199997771  
 Post: Special Educator  
 Post Code: 15/17  
 Group – B

16. Istiyak  
 Aged about 22 years,  
 S/o Mohd. Ayyub Khan  
 R/o D-71, Laxmi Garden, Loni Ghaziabad, Uttar Pradesh-  
 201102  
 Mob. No. 9818548614, 9311709050  
 Post: Special Educator  
 Post Code: 15/17  
 Group – B

17. Aman Rana  
 Aged about 21 years,  
 S/o Mahipal Rana  
 R/o Village Hullaheri, PO Barwasni, District – Sonipat  
 Haryana-131001  
 Mob. No. 09991166969  
 Post: Special Educator  
 Post Code: 15/17  
 Group – B

18. Shobha Rani  
 Aged about 25 years,  
 D/o Jaswant  
 R/o Village Jajal, PO Jundpur, District Sonepat,  
 Haryana-131001  
 Mob. No. 9654949317  
 Post: Special Educator  
 Post Code: 15/17  
 Group – B

...Applicants

By Advocates : Mr. Anuj Aggarwal with Mr. Tenzing Thinlay Lepcha)

Versus

1. Govt. of NCT of Delhi  
 Through its Chief Secretary,  
 Delhi Secretariat,  
 I.P. Estate, New Delhi-110002.

2. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Chairman  
Govt. of NCT of Delhi,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110092.
3. North Delhi Municipal Corporation (NDMC)  
Through its Commissioner  
Dr. SPM Civil Centre,  
J.L. Nehru Marg,  
New Delhi – 110002
4. South Delhi Municipal Corporation (SDMC)  
Through its Commissioner  
23<sup>rd</sup> Floor, Civic Centre,  
Minto Road, New Delhi – 110002
5. East Delhi Municipal Corporation (EDMC)  
Through its Commissioner  
419, Udyog Sadan,  
Patparganj Industrial Area,  
New Delhi – 110096
6. Central Board of Secondary Education (CBSE)  
Through its Chairman  
Shiksha Kendra, 2, Community Centre,  
Preet Vihar, Delhi-110092

...Respondents  
By Advocates : Mr. Anuj Kumar Sharma)

O R D E R (Oral)

**Mr. S.N. Terdal:**

The applicants are seeking direction to the respondents to relax the qualification of Central Teacher Eligibility Test (CTET) in the appointment to the various posts applied for by the applicants in pursuance to advertisement No.4/17 dated 20.12.2017.

2. We heard learned counsel for parties. During the course of hearing, learned counsel for the respondents has produced a copy of the Order dated 14.3.2019 passed in OA Nos.300, 320, 335, 345, 1710, 1904, 2741, 2770 and 3084 of 2018 and 770 and 686 of 2019 and also of the Hon'ble Delhi High Court in Writ Petition (Civil) No.11328/2017 (*Annu and*

*Others vs. Govt. of NCT of Delhi and others)* dated 11.1.2018 and submitted that the issue involved in this case is squarely covered by the said orders and judgments.

3. Following the aforesaid orders and judgments, we do not find any merit in this case and the same is accordingly dismissed. There shall be no order as to costs.

**(Pradeep Kumar)**  
**Member (A)**

**(S.N. Terald)**  
**Member (J)**

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